

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)**

**: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.04.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/130/9/AMR/2022	Main Case	9 of IBC	Southern Power Distribution Company of A.P. Limited Vs. Sudalagunta Sugars Limited
	IA(IBC)/412/2023	U/s 60(5) of IBC, 2016 r/w Rule 33 of IBBI ( Insolvency Resolution Process for Corporate Persons) Reg's 2016	Mrs Gaddam Sriitha Shireen , Erstwhile IRP of Sudalagunta Sugars Limited Vs M/s Southern Power Distribution Company of A.P Limited

**ORDER**

**Present:** Ms. Kaivalya Yanamandra, Proxy counsel for the OC.

Mr. TVL Narasimha Rao, Ld. Counsel for the CD.

Pleadings are completed. At the request of Proxy counsel for the OC, for hearing, list the matter on 27.06.2024.

List the IA, for hearing, along with main CP on 27.06.2024.



**SANJAY PURI  
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**